

(2)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI.

O. A. No. 1814 of 1991.

New Delhi, this the 22nd day of Sept., 1994
Hon'ble Mr Justice S.K. Dhaon, Actg. Chairman
Hon'ble Mr B.N. Dhoundiyal, Member (A)

Shri Sri Krishan,
S/O Shri Tej Ram,
Substitute Loco Cleaner
under Loco Foreman,
Northern Railway,
Lakshar. Applicant.
(through Mr B. S. Mainee, Advocate).

versus


Union of India; Through


1. The General Manager,
Northern Railway,
Baroda House,
New Delhi.
2. The Divisional Railway Manager,
Northern Railway,
Moradabad.
3. The Assistant Mechanical Engineer,
Northern Railway,
Moradabad. Respondents.
(through Mr K. K. Patel, Advocate).

ORDER (ORAL)

JUSTICE S. K. DHADN, ACTING CHAIRMAN

For orders, see order of date passed
in O. A. No. 2678 of 1991 (Munish Kumar Sharma and
others vs. Union of India and others).


(B. N. Dhoundiyal)
Member (A)


(S. K. Dhaon)
Acting Chairman.

22nd Sept., 1994

(SDS)